

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 561/(MAH)/2017
CA No.

CORAM: Present: Ms. INA MALHOTRA
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.06.2017

NAME OF THE PARTIES: Bajranglal B. Mittal
V/s.
Apex Engineering Solution & Services Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
6	ASHWIN GAWDA (ADV FOR RESPONDENT)	ADVOCATE	

ORDER

TCP No. 561/I&BP/NCLT/MB/MAH/2017

None is present for the Petitioner. The Ld. Counsel for Respondent submits that since they had been served prior to the date of notification, the matter is to be tried by the Hon'ble High Court of Bombay. In view of the same the registry is directed to transmit the record back to the Hon'ble High Court.

Sd/-

Ina Malhotra
Member (Judicial)